GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 2600 TO BE ANSWERED ON 27.12.2018

Water Budget

2600. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the percentage of water budget spent on improving the irrigation, drinking water facilities and reservoir capacity during each of the last four years, State/UT-wise;
- (b) the percentage of Gross Domestic Product spent on improving the irrigation, drinking water facilities and reservoir capacity during the said period, State/UT-wise;
- (c) the percentage of population having access to in-home tapped drinking water, State/UT-wise;
- (d) the gap between the demand for water for farming through irrigation and supply irrigation potential in the country, State/UT-wise; and
- (e) the steps taken by the Government to improve availability of water in drought prone areas and areas of water scarcity since 2014, State and year-wise?

ANSWER MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (e) As far as irrigation and reservoir capacity are concerned, the same is the mandate of Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR). As per information received from them, water resources development projects are planned and implemented by the state governments from their own resources. In order to supplement their efforts, Government of India (GOI) provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation (AIBP) Benefits Programme under Pradhan etc. MantriKrishiSinchayeeYojana (PMKSY). Major/Medium Irrigation (MMI) projects generally have provisions for drinking water depending upon requirements. Further, as per information received from Ministry of Water Resources, River Development and Ganga Rejuvenation, 99 ongoing Major-Medium Irrigation (MMI) projects (including 59 projects benefitting drought areas) of various states under Pradhan MantriKrishiSinchayeeYojana - Accelerated Irrigation Benefit Programme (PMKSY-AIBP) have been prioritized during 2016-17 for completion by Dec, 2019.

Funding arrangement for the central and state share of these projects has been made through National Bank for Agriculture and Rural Development (NABARD). Further, Central Assistance (CA) is also being provided for Polavaram Project (National Project) of Andhra Pradesh and special package for Maharashtra for projects benefitting drought prone areas which also includes 8 MMI projects. The Polavaram project and schemes under special package are planned to be completed by Dec., 2019 and 2022-23 respectively. State-wise details of the above projects and CA released for these projects is at **Annexure-I.**

As far as drinking water facilities are concerned it is stated that this Ministry is responsible for rural areas. However, it is a state subject. This Ministry provides financial and technical assistance to State government for improving the coverage of safe drinking water in rural areas. State Governments are responsible of planning, designing and execution of drinking water supply schemes as well as management of all contracts / schemes. The State-wise details of the funds released to States/ UTs under National Rural Drinking Water Programme (NRDWP) during last four years are at **Annexure-II**. The percentage of Gross Domestic Product(GDP) spent on improving drinking water during the last 4 year is as under:

	Revised	Union			
	Estimate	Expenditure	GDP at	% of NRDWP	% of
	(NRDWP)	Budget (Rs	Constant prices	to Expenditure	NRDWP
Year	(Rs Crore)	Crore)	(Rs in Crore)	budget	to GDP
2017-18	7050	253100000	13010843	0.0028	0.0542
2016-17	6000	197800000	12196006	0.0030	0.0492
2015-16	4373	177700000	11386145	0.0025	0.0384
2014-15	9250	179500000	10527674	0.0052	0.0879

The Ministry maintains the coverage of in-home tapped drinking water in terms of Individual households and not in terms of population. As per information reported by States on the online portal Integrated Management Information System (IMIS) of the Ministry, State wise details of percentage of total household connections with Piped Water Supply (PWS) are at **Annexure-III**. To take relief measures for restoration of the drinking water supply in drought affected areas(Natural Calamity), States may utilize up to 25% of NRDWP funds as Flexi funds.

ANNEXURE – I

Annexure referred to in part (a) to (e) of Lok Sabha UnstarredQ.No. 2600 due for answer on 27.12.2018

		Total	Projects	CA Re	leased (Rs. C	Crore)
Sl. No.	STATE	Total No. of Projects	Benefitting Drought Prone Areas	2016-17	2017-18	2018-19 (till date)
(A)	99 Prioritised Projects					
1	Andhra Pradesh	8	7	7.40	15.23	
2	Assam	3	-			
3	Bihar	2	2		46.32	37.82
4	Chhattisgarh	3	1	13.29	17.25	
5	Goa	1	-			
6	Gujarat	1	1	961.88	1410.49	730.90
7	Jammu & Kashmir	4	-		9.57	6.23
8	Jharkhand	1	-	145.75	305.10	
9	Karnataka	5	5	135.46	459.52	
10	Kerala	2	-			
11	Madhya Pradesh	14	8	300.13	181.27	49.33
12	Maharashtra	26	14	379.86	363.02	210.02
13	Manipur	2	-	126.99	25.42	21.93
14	Odisha	8	7	457.74	464.71	72.88
15	Punjab	2	-	52.42		
16	Rajasthan	2	1	45.89	216.87	
17	Telangana	11	11	545.44	13.24	
18	Uttar Pradesh	4	2	135.63	65.60	261.15
	Total (A)	99	59	3307.89	3593.60	1390.26
	10ta1 (A)					
(B)	Polavaram Project			2514.0	2000.00	1400.00
(C)	Spl. Package to Maharashtra for drought prone areas					353.02
	Grand Total (A+B+C)			5821.89	5593.60	3143.28

(source: information received from MoWR, RD & GR)

Annexure-II

Annexure referred to in part (a) to (e) of Lok Sabha unstarredQ.No. 2600 due for answer					e for answer	
	on 27.12.2018					
Details	of funds released to States					
C 31	FY	2014-15	2015-16	2016-17	2017-18	
S.No.	State	Release	Release	Release	Release	
1	ANDAMAN & NICOBAR	0.81	0.16	0.22	0	
2	ANDHRA PRADESH	369.65	170.05	204	233.09	
3	ARUNACHAL PRADESH	86.83	65.4	92.84	63.08	
4	ASSAM	585.32	277.58	348.06	474.8	
5	BIHAR	399.11	202.73	373.81	355.6	
6	CHHATTISGARH	150.74	60.83	84.28	49.84	
7	GOA	0	1.66	1.19	0	
8	GUJARAT	405.58	229.46	278.5	290.86	
9	HARYANA	272.93	122.65	111.53	88.82	
10	HIMACHAL PRADESH	120.89	58.77	83.31	101.85	
11	JAMMU & KASHMIR	454.41	192.12	225.14	325.33	
12	JHARKHAND	175.18	132.09	131.74	209.09	
13	KARNATAKA	546.1	278.08	343.72	365.81	
14	KERALA	124.1	48.05	75.22	95.16	
15	MADHYA PRADESH	440.18	193.73	232.26	135.51	
16	MAHARASHTRA	748.23	330.88	404.45	282.47	
17	MANIPUR	88.54	27.92	39.38	66.25	
18	MEGHALAYA	54.5	31.24	40.42	85.91	
19	MIZORAM	34.5	17.32	24.49	46.1	
20	NAGALAND	96.44	34.53	36.84	17.88	
21	ODISHA	230.67	103.19	134.96	83.59	
22	PUDUCHERRY	0	0	0.29	0	
23	PUNJAB	97.38	42.79	51.89	173.29	
24	RAJASTHAN	1,304.64	526.75	1,072.92	714.24	
25	SIKKIM	31.7	12.05	19.42	17.51	
26	TAMIL NADU	382.46	150.35	174.68	185.1	
27	TELANGANA	212.24	97.71	133.09	843.56	
28	TRIPURA	68.31	31.68	43.73	83.93	
29	UTTAR PRADESH	1,029.22	490.31	621.95	472.52	
30	UTTARAKHAND	111.48	60.06	71.86	110.28	

431.09

9,053.23

216.85

4,206.99

418.97

5,875.16

996.68 **6,968.15**

31

Total

WEST BENGAL

Anne	Annexure referred to in part (a) to (e) of Lok Sabha UnstarredQ.No. 2600 due for answer on 27.12.2018				
	Details of Individual households tap connections with piped water supply				
S.No.	State	% of total household connections with PWS as on (25/12/18)			
1.	ANDAMAN & NICOBAR	10.15			
2	ANDHRA PRADESH	33.50			
3	ARUNACHAL PRADESH	8.74			
4	ASSAM	2.18			
5	BIHAR	1.42			
6	CHHATTISGARH	8.68			
7	GOA	0			
8	GUJARAT	78.46			
9	HARYANA	53.31			
10	HIMACHAL PRADESH	57.38			
11	JAMMU & KASHMIR	29.60			
12	JHARKHAND	5.74			
13	KARNATAKA	42.70			
14	KERALA	16.75			
15	MADHYA PRADESH	11.38			
16	MAHARASHTRA	37.83			
17	MANIPUR	5.22			
18	MEGHALAYA	0.97			
19	MIZORAM	15.07			
20	NAGALAND	4.89			
21	ODISHA	3.83			
22	PUDUCHERRY	50.35			
23	PUNJAB	50.85			
24	RAJASTHAN	12.29			
25	SIKKIM	99.34			
26	TAMIL NADU	29.74			
27	TELANGANA	33.30			
28	TRIPURA	2.60			
29	UTTAR PRADESH	0.51			
30	UTTARAKHAND	14.10			
31	WEST BENGAL	1.04			
	Tota				

(source: format C-36)